

**R.O.C.No.102772-A/2019/B2**



**CIVIL JUDGES**  
**TRANSFER & POSTINGS**

**NOTIFICATION No. 73 / 2020**

**I**

The Government in G.O.Ms.No.297, Home(Cts.III) Department, dated 05.04.2017, had issued orders for the constitution of Additional District Munsif Court at Thanjavur District.

Thiru. A.Mohamed Ali, Judicial Magistrate I, Thanjavur, is transferred and posted as Additional District Munsif, Thanjavur, in the aforesaid newly sanctioned Court.

**II**

The Government, in G.O.Ms.No.1705, Home(Cts.II) Department, dated 03.10.2018, had issued orders for the constitution of Judicial Magistrate, Additional Mahila Court at Thanjavur District.

Tmt. P.Alli, Judicial Magistrate, Fast Track Court at Magisterial Level, Thanjavur, is transferred and posted as Judicial Magistrate, Additional Mahila Court, Thanjavur, in the aforesaid newly sanctioned Court.

**HIGH COURT OF MADRAS, CHENNAI.**  
**DATED:18.06.2020.**

**Sd/-C.Kumarappan**  
**REGISTRAR GENERAL**